

Central Administrative Tribunal
Principal Bench

O.A.No.1793/95

(16)

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Syed Khalid Idris Naqvi, Member(J)
New Delhi, this the 26th day of August, 1999

1. Mr. N.K.Sharma
s/o Shri G.D.Sharma
r/o 1/2467, Modern Shahdara
Delhi - 110 032
Presently Posted as Stores Officers (Diesel)
Northern Railways (HQ), Baroda House
New Delhi.
2. Mr. Anshuman Punj
s/o Shri Sukhdev Raj
r/o 254/3-C, Railway Officers Colony
Punchkuian Road
New Delhi - 110 001.
Presently posted as
Senior Stores Officers (Inventory Control)
Baroda House
New Delhi. Applicants

(None)

vs

1. Union of India
through the Secretary
Railway Board
Rail Bhawan
Rafi Marg
New Delhi.
2. The Secretary
UPSC
Shahjahan Marg
New Delhi.
3. The General Secretary
Indian Railway Promotee Officers
Federation Room
No.268, Rail Bhawan, Rafi Marg
New Delhi.
4. A. Ananchaperumal
c/o The General Manager
Southern Railway
Madras - 20.
5. P.L.Vankey
c/o The General Manager
Central Railway, Bombay V.T.
Bombay.
6. W.G.Mandavgada
c/o The General Manager
Central Railway, Bombay V.T.
Bombay.

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7. K.Raghvan
c/o The General Manager
Southern Railway,
Madras - 20.
8. M.C.Sharma
c/o The General Manager
North Frontier Railway
Maligaon
Assam.
9. P.R.Adhikari
c/o The General Manager
North Frontier Railway
Maligaon, Assam.
10. Jagdish Prasad
c/o The General Manager
Calcutta Locomotive Works
Chitranjan Avenue
Calcutta.
11. Ram Sewak
c/o The General Manager
Northern Railway, Baroda House
New Delhi.
12. B.K.Wasaikar
c/o The General Manager
Central Railway, Bombay VT
Bombay.
13. K.Ramamurthi
c/o The General Manager
Integral Coach Factory
Perambur
Madras.
14. D.B.Padvi
c/o The General Manager
Central Railway, Bombay VT
Bombay.
15. O.R.Venkataramana
c/o The General Manager
South Central Railway
Secunderabad - 500 371.
16. A.Arul Das
c/o The General Manager
South Central Railway
Secunderabad - 500 371.
17. C.Baitha
c/o The General Manager
Eastern Railway
Fairlie Place, Calcutta.
18. N.C.Chakraborty
c/o The General Manager
Eastern Railway
Fairlie Place, Calcutta.

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19. M.C. Mandal
c/o The General Manager
Eastern Railway
Fairlie Place, Calcutta.

20. R.N. Dwivedi
c/o The General Manager
Central Railway, Bombay V.T.
Bombay.

21. P.C. Verghese
c/o The General Manager
Central Railway, Bombay V.T.
Bombay.

22. Deo Lal
c/o The General Manager
Northern Railway
Baroda House
New Delhi.

23. Anant Ram
c/o The General Manager
Northern Railway
Baroda House
New Delhi.

24. M.B. Kohli
c/o The General Manager
Western Railway
Churchgate, Bombay-20.

25. G.S. Yadav
c/o The General Manager
Western Railway
Churchgate, Bombay-20.

26. H.K. Chaterji
c/o The General Manager
Western Railway
Churchgate
Bombay-20.

... Respondents

(By Shri P.H. Ramchandani, Sr. Counsel with Shri O.P.
Kshatriya, Advocates).

O R D E R (Oral)

Hon'ble Shri R.K. Aahooja, Member(A)

None appears for the applicants even on second
call. The OA is dismissed in default and for
non-prosecution. No costs.

Syed Khalid Idris Naqvi
(SYED KHALID IDRIS NAQVI)
MEMBER(J)

R.K. Aahooja
(R.K. Aahooja)
MEMBER(A)

/RAO/